

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 48/2021/EZ

Nabin Kishan

.....APPLICANT

Versus

State of Odisha & ors.

.....RESPONDENTS

INDEX

Si. No.	Description of the Document	Pages
1	Affidavit in compliance to the order dated 29/09/2021 by Belpahar, Municipality Respondent No. 2	107 - 109
2	The recent regular photograph of the operation is annexed herewith as Annexure- R2/1	110
3	The recent photograph of the operation for the discharge sewage, sullage water and waste material is annexed herewith as Annexure- R2/2.	111
4	The Copy of the letter no. 2379 dated 11/10/2021 is annexed herewith as Annexure- R2/3	112
5	The Copy of the letter no. 2420(1) dated 22/10/2021 is annexed herewith as Annexure- R2/4	113

Jharsuguda

Date 16/11/21

By the applicant through

(Batakrishna Behera)

Advocate for Applicant

At/Po. Bandhabahal , Q.No. B/93

Dist.Jharsuguda-768211

Odisha

BEFORE PRATAP NARAYAN TIWARI
NOTARY, JHARSUGUDA
REGD. No. ON-01/13
Sl. No. 24 ... DT. 16.11.21

107

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

Original Application No. 48/2021/EZ

In the matter:-

Nabin Kisan

.....Applicant

VERSUS

State of Odisha & others

.....Respondents



Affidavit in compliance to the order dated 29/09/2021 by Belpahar,
Municipality Respondent No. 2

I, Loknath Kumar Tiwari, aged about 52 years, S/o. D.N. Tiwari At present working as Executive Officer, Belpahar Municipality, Belpahar under Jharsuguda District, At/Po. Belpahar, Dist. Jharsuguda, do hereby solemnly affirm and state as follows:-

1. That, I am working as an Executive Officer, Belpahar Municipality, Belpahar under Jharsuguda District and duly authorized by the Hon'ble Sub-Collector of Jharsuguda Cum Administrator, Belpahar Municipality, to file this affidavit on behalf of Respondent No.2.
2. That, this Hon'ble Tribunal vide their order dated 29/09/2021 at para-7 has directed that "until the action plan is prepared and STP is constructed, all the drains connected to the STP there shall be a stay against the Belpahar Municipality from draining the sewage, Sullage water into private lands including the land of the applicant in question".
3. That, in compliance to the aforesaid direction of this Hon'ble Tribunal, the outlets of sewage, sullage water or any waste material have been blocked from discharging into any private land including the land of the applicant.

PART OF AFFIDAVIT
P. N. TIWARI
NOTARY, JHARSUGUDA

4. That all the sewage, sullage water and waste material is being collected four times a day through the cesspool vehicles from the main storage point located at fifty meter distance from the new sewerage line i.e from Om Shanti Center, Gumadarn, Belpahar. The recent regular photograph of the operation is annexed herewith as **Annexure- R2/1**.
4. That, it is also stated that after collecting the sewage, sullage water and waste material from the storage point, the same is discharged into the big septage tanks located out of the town. The recent photograph of the operation for the discharge sewage, sullage water and waste material is annexed herewith as **Annexure- R2/2**.



That regarding the construction of the Sewerage Treatment Plant (STP) within Belpahar, Municipality area a proposal letter vide the letter No. 2379 dated 11/10/2021 is already been sent to the Chief Engineer, Odisha Water Supply and Sewerage Board, Bhubaneswer and awaited for the compliance. The Copy of the letter no. 2379 dated 11/10/2021 is annexed herewith as **Annexure- R2/3**.

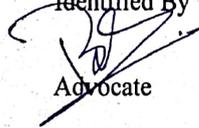
6. That a letter is also sent to the local Tahasilder vide the letter no. 2420(1) dated. 22/10/2021 to provide suitable government land for the construction of Sewerage Treatment Plant (STP). The Copy of the letter no. 2420(1) dated 22/10/2021 is annexed herewith as **Annexure- R2/4**.
7. That the annexure are annexed to the preset affidavit is true and correct copy of its original.
8. That the contents of the above paragraphs are true and correct to the best of my knowledge, as advised from the official records, and nothing material has been concealed therefrom.

PART OF AFFIDAVIT
 P. N. TIWARI
 NOTARY, JHARSUGUDA

VERIFICATION

I, The above named deponent do hereby verify on this _____ day of November, 2021 that the facts stated herein above are true and correct to my information and no part of its are false and nothing material has been concealed therefrom.

Verified at Dum on the 16th day of November, 2021

Identified By

Advocate

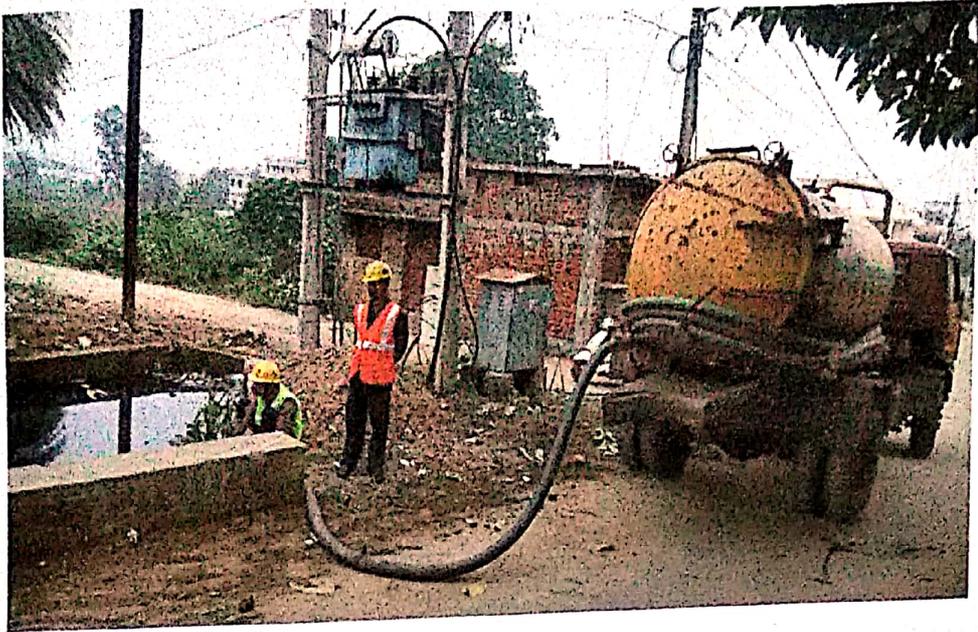
Loknath Ku. Tiwar.
Deponent
Executive Officer
Belpahar Municipality



16.11.21

PRATAP NARAYAN TIWARI
NOTARY, JHARSUGUDA
REGD No. CN-01/13

The deponent solemnly affirms
before adv. [Signature]
today at [Signature] A.M/P M
P. N. TIWARI
NOTARY, JHARSUGUDA





Annexure - 02/3

☎- 06645-250458
e-mail: nacbelpahar@gmail.com

OFFICE OF THE
MUNICIPAL COUNCIL
BELPAHAR

112.

No. 2379 /dt. 11.10.2021

To

The Chief Engineer,
Odisha Water Supply & Swerage Board,
St. Mother Teresha Road,
HB Colony, Industrial Area,
Kharabelanagar, Bhubaneswar,
Odisha-751007.

Sub:- Construction of Sewerage Treatment Plant within Belpahar Municipality area.

Sir,

In inviting kind reference to the subject cited above I am to say that it has been proposed to construct a Sewerage Treatment Plant (STP) within Belpahar Municipality area for treatment of waste & Sullage water flowing from the houses of inhabitants of this area. As the technical part has an important roie in construction of STP appropriate plan, specification & technical advice may please be communicated to the undersigned so as to take up the work in a flagship manner.

This is for favour of kind information and necessary action.

Yours faithfully,

Executive Officer,
Belpahar Municipality.

Memo No. 2380 /dt. 11.10.2021

Copy submitted to the Sub-Collector, Jharsuguda & Administrator, Belpahar Municipality for favour of kind information and necessary action.

Executive Officer,
Belpahar Municipality.

Memo No. 2381 /dt. 11.10.2021

Copy to Regional Officer, State Pollution Control Board, Jharsuguda for kind information and necessary action.

Executive Officer,
Belpahar Municipality

OFFICE OF THE
MUNICIPAL COUNCIL
BELPAHAR

No. 2420 (3)/dt. 22.10.2021

To

The Tahasildar,
Lakhanpur.

Sub:- To identify & provide suitable land for construction of Sewerage Treatment Plant (STP) within Belpahar Municipality area.

Sir,

In inviting kind reference to the subject cited above I am to say that as per direction of Hon'ble NGT, Kolkata Pollution Control Board, Regional Office, Jharsuguda it has been proposed to construct a Sewerage Treatment Plant (STP) for treatment of Waste & Sullage water flowing from the houses of inhabitants of Belpahar Municipality area. In this connection a suitable land measuring around an area of 3.00 Acres of land is urgently required so that the work can be taken up with immediate effect.

It is therefore earnestly requested that necessary action may kindly be taken for alienation of land in this regard at the earliest possibilities.

Yours faithfully,

Executive Officer,
Belpahar Municipality.

Memo No. 2420 (3) /dt. 22.10.2021

Copy submitted to the Sub-Collector, Jharsuguda & Administrator, Belpahar Municipality for favour of kind information and necessary action.

Executive Officer,
Belpahar Municipality.

Memo No. 2420 (3) /dt. 22.10.2021

Copy to Regional Officer, State Pollution Control Board, Jharsuguda for kind information and necessary action.

Executive Officer,
Belpahar Municipality

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 48/2021/EZ

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.....APPLICANT

Versus

State of Odisha & ors.

.....RESPONDENTS

INDEX

Si. No.	Description of the Document	Pages
1	AFFIDAVIT FOR PROOF OF PAYMENT	114
2	That the copy of the DD no. 79986 is annexed here with as Annexure- R2/1.	115
3	The postal recite dated 15/11/2021 is annexed here with as Annexure- R2/2.	116
4	The Copy of the letter no. 2379 dated 11/10/2021 is annexed herewith as Annexure- R2/3	117

Jharsuguda

By the applicant through

Date 16/11/21

(Batakrishna Behera)
Advocate for Applicant
At/Po. Bandhabahal , Q.No. B/93
Dist.Jharsuguda-768211
Odisha

1 BERONK PRATAP NARAYAN TIWARI 114
NOTARY JHARSUGUDA
REGD. No. ON-01/13
Sl. No. 22 DT 16.11.21

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 48/2021/EZ



Nabin Kishan APPLICANT
Versus
State of Odisha & ors. RESPONDENTS

AFFIDAVIT FOR PROOF OF PAYMENT

I, Shiba Toppo, aged about 49 years, S/o. Late Sargu Toppo At present working as Sub-collector and Administrator Belpahar Municipality, Belpahar under Jharsuguda District, At/Po./Dist. Jharsuguda, do hereby solemnly affirm and state as follows:-

1. That I am representing on behalf of the Respondent No. 2 in the above mentioned Original application.
2. That in compliance to the order dated 29/09/2021 the Deponent has deposited the cost of Rs. 25,000/- (twenty five thousand) before the Odisha State Pollution Control Board, Bhubaneswer, in the shape of demand draft no. 79986 dated 10/11/2021 along with the postal recite dated 15.11.2021.
3. That the copy of the DD no. 79986 is annexed here with as Annexure-R2/1. The postal recite dated 15/11/2021 is annexed here with as Annexure- R2/2 and the delivery report is annexed here with as Annexure- R2/3.

VERIFICATION

I, The above named deponent do hereby verify on this _____ day of November, 2021 that the facts stated herein above are true and correct to my information and no part of its are false and nothing material has been concealed therefrom.

Verified at Jharsuguda on the 16th day of November, 2021

Identified by

Advocate

Shiba Toppo
16/11/2021
Deponent
Sub-Collector
JHARSUGUDA

The deponent solemnly affirms before adv. _____ today at _____ A.M/P M

P. N. TIWARI
NOTARY, JHARSUGUDA

16.11.21
PRATAP NARAYAN TIWARI
NOTARY, JHARSUGUDA
REGD No. ON-01/13

Annexure-22/1

115

SEC/HAAS/VD/1/CYB-2010

STATE BANK OF INDIA
BRANCH: SHIBAPUR, SHIBANANDA
BRANCH CODE No: 08445
TID No: 08845-250271

DEMAND DRAFT

Key: QELMOV
Sr. No: 55951

D D M M Y Y Y Y
1 0 1 1 2 0 2 1

OR ORDER

9
8
7
6
5
4
3
2
1

ON DEMAND PAY
Twenty-Five Thousand Only

₹ 25000.00

IOI 000521799884
Name of Applicant

Key: QELMOV, Sr. No: 55951
SHIBA TOPPO SUB COLLECTOR CUM ADMINISTRATOR

AMOUNT BELOW 25001 (0/5)

भारतीय स्टेट बैंक
STATE BANK OF INDIA
ब्रांच कोड / ड्राव्ही ब्रांच रूबानेस्वर मैन ब्रांच
कोड नं. / CODE No: 00041

भारतीय स्टेट बैंक
शुभा प्रसाद
ब्रांच मैनेजर

वैधता के लिए प्रेषित होने पर ही वैध
VALID ONLY IF COMPUTER PRESENTED

वैधता के लिए प्रेषित होने पर ही वैध
VALID FOR 3 MONTHS ONLY

७९९८६११ ०००००२०००१ ०००५२११ १६

INSTRUMENTS FOR ₹ 1,50,000-एक लाख पचास हजार के लिए वैधता के लिए प्रेषित होने पर ही वैध हैं।
VALID ONLY IF COMPUTER PRESENTED AND UNLESS SIGNED BY TWO OFFICERS

Annexure - 02/2

116

POSTAGE PAID BY ADDRESSEE
POSTAL ORDER NO. 5780/10
Counter No. 15/11/2021, 11:29
To: DR. KEMKAR GE. PRADESH THAMM
PIN: 751012, Nayaballi S.O
From: SIDA TITTO, GUARDIA
Wt: 150gm
Net: 41.30 (Cash) Tax: 6.30
<Track on www.indiapost.gov.in>
<Dial 18002668869> **Clear Mail. Stay Safe.**





You are here Home >> Track Consignment

Track Consignment

* Indicates a required field.

[Quick help](#)

* Consignment Number

EO522624633IN

[Track More](#)

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location
Belpahar S.O	15/11/2021 11:29:03	751012	41.30	Inland Speed Post	Nayapalli S.O

Event Details For : EO522624633IN

Current Status : Item Dispatched

Date	Time	Office	Event
15/11/2021	23:48:42	Sambalpur NSH	Item Dispatched
15/11/2021	23:39:38	Sambalpur NSH	Item Bagged
15/11/2021	23:16:13	Sambalpur NSH	Item Received
15/11/2021	13:24:24	Belpahar S.O	Item Dispatched
15/11/2021	13:14:31	Belpahar S.O	Item Bagged
15/11/2021	11:29:03	Belpahar S.O	Item Booked

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